

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-512
CP No.-106/131/ND/2021

IN THE MATTER OF:

Gocon Infrastructure & Projects Pvt. Ltd.

....Applicant

Vs.

ROC

.....Respondent

SECTION

U/s 131

Order delivered on 10.02.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the RD : Ms. Shankari Mishra, Adv.

ORDER

Heard the submissions made by Court Officer. Court Officer has submitted that today's morning, Ld. Counsel for the Petitioner has informed him that he is unwell and will not be able to attend the matter. Therefore, list the matter on **21.02.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)